

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART - I

BUDGET SESSION

THURSDAY 19th MARCH, 2015

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 2 p.m.

The day was allotted for Private Members' Business.

1. **Questions:**

Questions Nos. 110-118 were taken up and disposed off.

2. **Resolutions:**

Resolution No.3 – Dr. Jemino Mawthoh, MLA – “Whereas the Government of Meghalaya has time and again admitted the contributions of the traditional institutions in civic matters, it would be appropriate for the Government to take steps to define the role and responsibilities of the Dorbar Shnongs”.

“Therefore, this House do now resolve that appropriate steps be taken by the Government to define the role and responsibilities of the Dorbar Shongs”.

The hon'ble Member initiated discussion on the Resolution.

Shri Paul Lyngdoh, hon'ble Member also participated.

Both the Members spoke extensively on the subject matter relating to the Resolution.

Shri H.D.R. Lyngdoh, Minister in-charge District Council Affairs replied.

Dr. Jemino Mawthoh withdrew the Resolution after the reply of the Minister.

The Resolution was then withdrawn with the leave of the House.

3. **Motions:**

Motion No.10 – Shri Paul Lyngdoh, MLA “This House do now discuss the corrupt and inept administration of the PDS system in the State leading to unprecedented leakage in its distribution”.

:2:

Shri James K. Sangma was on the floor and making his speech on the Motion on 17.03.15. The hon'ble Member continued with his speech on the Motion.

Shri Clement Marak, Minister in-charge Food, Civil Supplies and Consumer Affairs replied.

Motion No. 11 – Shri James K. Sangma, MLA, “This House do now discuss the poor functioning of the Power Department with reference to the frequent power cuts and power implementation of the RGGVY”.

Dr. Jemino Mawthoh, MLA also participated.

Shri Clement Marak, Minister in-charge Power Department replied.

(At 1.41 p.m., Hon'ble Speaker was in the Chair).

Motion No.12 – Dr. Donkumar Roy, MLA, “This House do now discuss the need to conduct a survey/ census of all immigrants residing in the border areas of the State-including both international and inter-state borders”.

The hon'ble Member said that there has been discussion on the subject matter of the Motion, and so he decided not to move the Motion.

Motion No. – 13 Dr. Jemino Mawthoh, MLA, “This House do now discuss the frequent landslides along National Highway 40 and the inconvenience to commuters”.

The hon'ble Member said that he will not move the Motion.

Motion No. – 14 Dr. Donkumar Roy, MLA, “This House do now discuss the need to re-organise the PWD Divisions in the State so as to ensure that a jurisdiction of Division coincides with the jurisdiction of a MLA Constituency”.

The hon'ble Member said that there has been discussion on the subject matter of the Motion, and so he decided not to move the Motion.

Motion No. 15 – Shri James K. Sangma, MLA, “This House do now discuss the poor implementation of the IBDLP and its failure to bring about development and Livelihood opportunities”.

The hon'ble Member initiated discussion on the Motion. He was continuing with his speech and has not completed.

:3:

5. **Adjournment:**

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Friday, the 20th March, 2015.

*Dated Shillong,
the 19th March, 2015*

*Commissioner & Secretary,
Meghalaya Legislative Assembly*